

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 28/RP/2016

In

Petition No. 198/GT/2013

Subject : Review of order dated 8.2.2016 in Petition No. 198/GT/2013 as regards determination of tariff of NTPC- Vallur TPP for the period from COD of the Units till 2013-14

Petitioner : NTPC Tamil Nadu Energy Company Ltd

Respondents : Andhra Pradesh Transmission Corporation Ltd. & 13 others

Date of hearing : 15.11.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Ms. Swapna Srivastava, Advocate, NTECL
Shri Rohit Chhabra, NTECL
Shri Patanjali Dixit, NTECL
Shri Arun Nair, NTECL
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri Rishi Nandan, JBVNL

Record of Proceedings

During the hearing, the learned counsel for the petitioner submitted that in terms of the order dated 5.10.2016, the copy of the review petition has been served on the respondents. She also submitted that rejoinder to the reply filed by TANGEDCO has been filed by the petitioner.

2. The learned counsel for the respondent, TANGEDCO submitted that reply has been filed in the matter.

3. On a specific query by the Commission as to whether other respondents have filed their replies, the learned counsel for the petitioner replied in the negative.

4. The Commission, after hearing the parties, adjourned the hearing of the petition. The Commission, however, directed other respondents to file their replies, if any, on or



before 30.11.2016 with advance copy to the petitioner, who may file its rejoinder by 12.12.2016.

5. The matter shall be listed for hearing on **22.12.2016**. Parties shall ensure the completion of the pleadings before the due date mentioned. No adjournment/ extension of time shall be granted for any reason.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

